

C. A. T. Bench, JAIPUR

Date of Order

M.P. No. 382/93
Orders O.A. No. 419/93

3.8.1993

Mr. Ashok Verma - counsel for applicant

Heard the learned counsel for the applicant. The appeal against the punishment awarded to the applicant was dismissed on 24.9.90. The applicant submits that he has filed a review petition/revision petition on 29.11.91 i.e. after 14 months of the disposal of the appeal. Apparently it is time barred. The applicant has also filed an application for condonation of delay. It is not a case for condoning the delay. The O.A and the M.P. both stands dismissed.

(P.P.Srivastava)
Member (A)

(D.L.Mehta)
Vice Chairman.

Copy sent to ~~concerned~~
Applicant & RT

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